

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 21-2-1986)

The Business Advisory Committee held a sitting on Friday, the 21st February, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Motion of Thanks on the President's Address. | 10 hours |
| (2) The Industrial Development Bank of India (Amendment) Bill, 1985.
(Consideration and passing) | 1 hour |
| (3) The Industrial Finance Corporation (Amendment) Bill, 1985.
(Consideration and passing) | 1 hour |
| (4) Discussion on the Resolution seeking disapproval of the Contract Labour (Regulation and Abolition) Amendment Ordinance, 1986. | 1 hour |
| (5) The Contract Labour (Regulation and Abolition) Amendment Bill, 1986 (to replace Ordinance).
(Consideration and passing) | |
| (6) Discussion on the Resolution seeking disapproval of the Administrative Tribunals (Amendment) Ordinance, 1986. | 2 hours |
| (7) The Administrative Tribunals (Amendment) Bill, 1986 (to replace Ordinance).
(Consideration and passing) | |
| (8) Discussion on the Resolution seeking disapproval of the Motor Vehicles (Amendment) Ordinance, 1986. | 1 hour |
| (9) The Motor Vehicles (Amendment) Bill, 1986 (to replace Ordinance).
(Consideration and passing) | |
| (10) Discussion on the Resolution seeking disapproval of the Ravi and Beas Waters Tribunal Ordinance, 1986. | 2 hours |
| (11) The Ravi and Beas Waters Tribunal Bill, 1986, (to replace Ordinance).
(Consideration and passing) | |

3. The Committee further recommend that in order to provide time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P. M.; and

- (ii) normally not more than one half-an-hour discussion might be put down in a week and discussions under Rule 195 or No-Day-Yet Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;
February 21, 1986
Phalguna 2, 1907 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.